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Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No846/2012

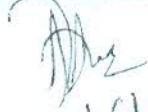
CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th August, 2017, 10.30 A.M

Name of the Company		ABA Builders Ltd.	
Under Section		621A Compounding	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISWAL, Adv

Peru


16/8/17

ORDER

Ld. Lawyer appearing on behalf of the petitioner is present.

The petition is filed under Section 621A of the Companies Act, 2013.

On perusal of the records, it is observed that there is no report from the ROC. Hence, ROC is directed to submit the report. Meanwhile, Ld. Lawyer appearing on behalf of the petitioner submitted that ROC has asked for certain documents which he has to comply for and for the said purpose he is seeking some more time. Heard; prayer is allowed.

Office is directed to take steps with the ROC to call for report.

Fixed on 21.09.2017.

Sd/-
MANORAMA KUMARI
MEMBER(J)